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- * **IN THE HIGH COURT OF DELHI AT NEW DELHI**
- + W.P.(C) 11615/2016, CM APPL. 45814-15/2016
 TIRUPATI BALAJI FIBRES LIMITED Petitioner
 Through: Mr. Salil Aggarwal, Mr. Prakash Kr.
 And Mr. Ankit Gupta, Advs.
 Versus
 ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL
 CIRCLE-28, NEW DELHI Respondent
 Through: Mr. Zoheb Hossain, Sr. St. Counsel
 and Mr. Deepak Anand, Jr. St. Counsel.
- + W.P.(C) 11616/2016, CM APPL. 45816-17/2016
 TIRUPATI BALAJI FIBRES LIMITED Petitioner
 Through: Mr. Salil Aggarwal, Mr. Prakash Kr.
 And Mr. Ankit Gupta, Advs.
 Versus
 ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL
 CIRCLE-28, NEW DELHI Respondent
 Through: Mr. Zoheb Hossain, Sr. St. Counsel
 and Mr. Deepak Anand, Jr. St. Counsel.
- + W.P.(C) 11617/2016, CM APPL. 45818-19/2016
 TIRUPATI BALAJI FIBRES LIMITED Petitioner
 Through: Mr. Salil Aggarwal, Mr. Prakash Kr.
 And Mr. Ankit Gupta, Advs.
 Versus
 ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL
 CIRCLE-28, NEW DELHI Respondent
 Through: Mr. Zoheb Hossain, Sr. St. Counsel
 and Mr. Deepak Anand, Jr. St. Counsel.
- + W.P.(C) 11618/2016, CM APPL. 45820-21/2016
 TIRUPATI BALAJI FIBRES LIMITED Petitioner
 Through: Mr. Salil Aggarwal, Mr. Prakash Kr.
 And Mr. Ankit Gupta, Advs.
 Versus
 ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL
 CIRCLE-28, NEW DELHI Respondent
 Through: Mr. Zoheb Hossain, Sr. St. Counsel
 and Mr. Deepak Anand, Jr. St. Counsel.



+ W.P.(C) 11619/2016, CM APPL. 45822-23/2016
TIRUPATI BALAJI FIBRUES LIMITED Petitioner
Through: Mr. Salil Aggarwal, Mr. Prakash Kr.
And Mr. Ankit Gupta, Advs.
Versus
ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL
CIRCLE-28, NEW DELHI Respondent
Through: Mr. Zoheb Hossain, Sr. St. Counsel
and Mr. Deepak Anand, Jr. St. Counsel.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE NAJMI WAZIRI

ORDER

% **18.01.2017**

After some hearing, the learned counsel for the petitioner wishes to withdraw the writ petitions.

The writ petitions are dismissed as withdrawn.


S. RAVINDRA BHAT, J


NAJMI WAZIRI, J

JANUARY 18, 2017/acm